

Talguppa section of the Birur-Talguppa line a suggestion was made by the Railway Board to the Mysore Government for restricting the licensing of passenger buses plying between Sagar and Talguppa. The State Government was also advised that if they could not restrict the licensing of passenger buses, there would be no option left but to close the line to passenger traffic. The State Government agreed to restrict the licensing of passenger buses by cancelling the permits after their expiry. As regards extension of the line from Talguppa to Goa no such suggestion has been received from the State Government.

Shri Mohsin: Now there is a closure of the bus routes, will the Government think of retaining this railway route?

Shri Shahnawaz Khan: It is with a view to that end that we have made this suggestion.

Shri Hanumanthiah: Is the Government aware that Talguppa is very near Sharavati Valley and Jog Falls, which is a tourist centre?

Shri Shahnawaz Khan: Yes, Sir; we are aware of it.

Kuttiadi and Iduky Hydro-Electric Schemes

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*942. { **Shri Koya:**
Shri A. V. Raghavan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Kerala have urged the Government of India to obtain the sanction of the Planning Commission without further delay for starting the Kuttiadi and Iduky Hydro-Electric schemes;

(b) whether the sanction has been granted; and

(c) if not, the reasons for the delay?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes; Sir.

(b) Not yet.

(c) During technical examination of the project report and estimate of Kuttiadi Project, it was found that certain clarifications had to be obtained from the project authorities. The information called for is still awaited. As for the Idikki Project, the project report and estimate are being finalised.

Shri Koya: Is it not a fact that the project is delayed because of the delay in giving sanction?

Shri Alagesan: As I said in my answer, in regard to the Kuttiadi project, we are awaiting certain information from the State Government. But in the meanwhile, we have asked them to call for tenders. Preliminary works on the project have commenced and money has been allotted.

Shri Warrior: May I know at what stage is the water controversy in regard to sharing of water between Madras and Kerala?

Shri Alagesan: In regard to the Idikki project, the Madras Government have raised the question of some water being diverted from the reservoir to their State for irrigation purposes in the district of Ramnad. That is under consideration.

Shri M. K. Kumaran: In the note supplied to us in the Consultative Committee, it is stated that many of the projects from the States are being delayed because of defects in the project reports. May I know whether the Government propose to evolve any system or scheme to avoid these delays?

Shri Alagesan: Continuous attempts are being made to avoid all possible delays. Certain *pro forma* etc. are being fixed and information is called for. Even if certain information is lacking and if that can be made easily available in the office of the CWPC itself, that is also being done. But in the case of certain information which is to be supplied by the State Governments, we have to get it.

Shri A. V. Raghavan: May I know whether the Government is aware of the fact that in anticipation of central sanction, the Government of Kerala has already taken up the Kuttiadi project?

Shri Alagesan: I did not catch the hon. Member quite correctly. I said that in regard to the Kuttiadi project, we have asked them to invite tenders and certain preliminary works have also commenced on the project.

Shri Warrior: May I know what steps the CWPC has taken to resolve the dispute, or shall I say controversy, in regard to the sharing of water between Madras State and the Kerala State?

Shri Alagesan: This will be taken up with the Planning Commission soon and we will be able to go ahead with the project.

Contamination of Drinking Water in West Delhi

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- *943. { **Shri P. R. Chakraverti:**
Shri R. C. Dubey:
Shri Ram Sewak Yadav:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether drinking water supply in West Delhi comprising Moti Nagar, Ramesh Nagar, Kirti Nagar etc. is contaminated;

(b) whether it is a fact that in order to supply water for widening the Najafgarh Road, the water mains have been tapped at several places; and

(c) whether Government have received complaints from people about stomach ailment?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) No, Sir.

(b) Yes, Sir. The water mains have been tapped at a few places.

(c) No, Sir.

Shri P. R. Chakraverti: May I know whether the Government are aware that wood and not lead was used for sealing the leakages in the water mains?

Dr. D. S. Raju: Some wood pieces were used to plug the mains. Subsequently the municipal authorities and engineers went to the spot and corrected the mistake. They advised that proper plugs should be used.

Shri P. R. Chakraverti: May I know if the Government have taken any steps to penalise the officers concerned?

Dr. D. S. Raju: It is for the Corporation to take action.

Shri Shiv Charan Gupta: May I know if it was done with the permission of the Corporation or unauthorisedly and if unauthorisedly what action has been taken against the persons concerned?

Dr. D. S. Raju: It appears it was done unauthorisedly.

ग्रंशदायी स्वास्थ्य सेवा योजना

*९४४. श्री भक्त दर्शन : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्रंशदायी स्वास्थ्य सेवा-योजना को केन्द्रीय सरकार के कर्मचारियों के लाभार्थ दिल्ली व नई दिल्ली के अतिरिक्त कलकत्ता, बम्बई व मद्रास में भी चालू करने का प्रश्न कुछ समय से विचाराधीन है ;

(ख) यदि हां, तो उसके बारे में क्या निश्चय किया गया है ; और

(ग) उस योजना के उन तीनों नगरों में कब तक चालू कर दिये जाने की आशा है ?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes.

(b) It has been decided to extend the Contributory Health Service